

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Contempt Case (Civil) No. 546 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

04/23.04.2021 The case is taken up through Video Conferencing.

It has been informed to this Court that in view of the resolution as contained in Reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, the learned lawyers of this Court, District Courts, Sub-Divisional Courts, Tribunal and all other Courts in the State of Jharkhand will refrain themselves from all Court works for next seven days in the wake of second wave of Covid-19 pandemic.

No one appears on behalf of the parties.

No show cause affidavit has been filed on behalf of the O.P.No.2.

However, the O.P.No.2 is granted four weeks' more time to file show cause affidavit.

Put up this case after summer vacation under appropriate heading.

Satish/-

(RAJESH SHANKAR, J)